G.R.Bihani -Vrs-UOI & Ors

OA No.804/12
ORDER dated 5<sup>th</sup> September, 2013

CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)
HON'BLE MR. R. C. MISRA, MEMBER (ADMN.)

None is present for the Applicant. However, a memo has been filed by the applicant stating there in that as meanwhile the relief sought in this OA has been granted to him by the Respondent-Department he may be permitted to withdraw this OA. Hence this OA is disposed of as withdrawn. No costs.

Member (Admn.)

Member (Judl.)